

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 1505
ANSWERED ON 31ST JULY, 2026

ONE DISTRICT ONE PRODUCT (ODOP) FOR FOOD PROCESSING

1505. SHRI SHAMBHU SHARAN PATEL:
SHRI RYAGA KRISHNAIAH:
SHRI MAYANKKUMAR NAYAK:
SMT. MAYA NAROLIYA:
SHRI BRIJ LAL:
DR. DINESH SHARMA:
SHRI AMAR PAL MAURYA:
DR. ANIL SUKHDEORAO BONDE:
SHRI NARESH BANSAL:
SMT. SEEMA DWIVEDI:
DR. SANDEEP KUMAR PATHAK:
SHRI SUBHASH BARALA:
SHRI SADANAND MHALU SHET TANAVADE:
SMT. DARSHANA SINGH:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) the number of districts including Uttarakhand where the mandatory baseline study for identification of the ODOP product has not yet been completed by the State Government and the reasons for the delay;\
- (b) the number of micro food processing units formalised and supported under the scheme, including Andhra Pradesh and Telangana; and
- (c) the branding and marketing support extended to promote ODOP products domestically and internationally?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): The baseline assessment/ One District One Product (ODOP) study forms an integral part of the State Level Upgradation Plan (SLUP) and is undertaken by States/ UTs to identify the ODOP based on the agriculture production, presence of micro-food processing enterprises, Self Help Groups (SHGs)/ Farmer Producer Organisations (FPO)/ Cooperatives/ micro-enterprises engaged in processing of the ODOP. The ODOPs have been recommended by State/ UT Government and finalized by the Ministry in consultation with Ministry of Agriculture.

Based on these studies, out of 784 districts across the country, Ministry has approved ODOP for 726 districts across 35 States/UTs, including all districts of Uttarakhand. The

ODOPs for remaining districts are yet to be recommended by the concerned State/ UTs Government.

(b): As on 30th June 2026, loans for 2,00,421 micro food processing enterprises have been sanctioned across the country out of which, loans for 9,922 enterprises are in Andhra Pradesh and 7,826 enterprises are in Telangana. Further, 74,363 micro food processing enterprises have been formalized across the country including 3,208 in Andhra Pradesh and 2,804 in Telangana.

(c): Under the Branding & Marketing component of PMFME Scheme, grant of upto 50% of the eligible project cost is provided to groups of FPOs, Cooperatives, SHGs and Special Purpose Vehicle (SPVs) of micro food processing enterprises to develop a common umbrella brand at the State or regional level for all the products including ODOP. The component provides support in areas such as packaging & branding, quality control, standardization, and food safety adherence for consumer retail sales.

Through facilitating participation at events like World Food India, Aahar, Annapurna, SIAL India, Annapoorna Inter Food among many others, the Ministry provides micro food processing enterprises with opportunities to showcase their products, business-to-business (B2B) meetings for domestic and global market linkages, collaborations and partnerships to expand the market reach.
